

DIVISION BENCH
COURT - I

S-1

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/235(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 4TH SEPTEMBER, 2023, 10:30 A.M

IN THE MATTER OF	GOEL AUTO SERVICES PRIVATE LIMITED VS RSD INFOTECH PRIVATE LIMITED
UNDER SECTION	SEC. 97(1) APPLICATION UNDER ANY OTHER PROVISIONS

Appearance (via video conferencing/physically)

For the Petitioner

Mr. Gopal Kumar Khetan, PCA

For the Respondent

Mr. S.K. Tiwari, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. Notice accepted by Mr. S.K. Tiwari, Adv. Reply affidavit be filed within two weeks.
3. Post this matter, thereafter, on **05.10.2023**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**